

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 106

New IA-5145/2023 New IA-5144/2023

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.....**APPLICANT/PETITIONER**
Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 03.10.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rishabh Jain, Advocate.

For the GNOIDA : Mr. UN Singh Advocate.

ORDER

New IA-5144/2023 New IA-5145/2023:-

Heard the submissions made by the Learned Counsel appearing for the Applicant.

Mr. Rishabh Jain, Learned Counsel appearing for the Resolution Professional accepts notice and seeks time to file reply affidavit. One week time granted. The Applicant shall file rejoinder affidavit within one week thereafter.

List the matter on **18.10.2023** for arguments.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)